## GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:2253 ANSWERED ON:27.03.2012 FOOD PROCESSING POLICY.

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## Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to introduce any new policy for food processing industries;
- (b) if so, the details thereof;
- (c) whether the Union Government has requested the State Governments to exempt the said industries from taxation;
- (d) if so, the response of the State Governments thereto including requests for Central assistance to compensate them; and
- (e) the action taken/proposed to be taken by the Union Government in this regard including increase in food processing capacities so that the wastage of raw food produce could be reduced?

## **Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a): No, Madam.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.
- (e): Government has formulated and is implementing several Plan Schemes to provide financial assistance for the establishment and modernization of Food Processing Units, Creation of Infrastructure, Support to R&D, Human Resources Development, Food Testing Labs, Implementation of Quality Systems such as Hazard Analysis Critical Control Points (HACCP), besides other promotional measures to encourage development of food processing industries. Moreover, the Government has taken several steps like tax reduction, waiver/reduction of excise duty, reduction of custom duty on specific food items with a view to encourage the growth of Food Processing Industries and make them more competitive.